

Displaced Persons from Mozambique

131. Shri Virendra Kumar Shah: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the refugees from Mozambique waited upon him when he recently visited Gujarat;

(b) if so, the nature of their representation and claims; and

(c) the steps, if any, Government propose to take to help these displaced persons?

The Minister of State in the Ministry of Labour Employment and Rehabilitation (Shri L. N. Mishra): (a) Yes.

(b) The repatriates have represented that the following concessions may be given to them:

(i) the capital brought by the repatriates from Mozambique and declared by them may be approved by the Income Tax Department as early as possible; and

(ii) no income-tax may be charged on the profits earned by the repatriates from the business set up by them on return to India, for a period of 5 years.

(iii) They have requested that compensation may be paid for properties left behind by them in Mozambique

(c) The matter is being examined in consultation with the concerned Ministries.

Translation of Official Literature by Central Hindi Directorate

132. Shri S. M. Joshi: Will the Minister of Education be pleased to state:

(a) the number of procedural manuals, forms and office memorandum of the various Government departments sent for translation to the Central Hindi Directorate so far;

(b) whether the volume thereof covers a substantial or satisfactory portion of the total official literature

of this nature considered necessary to be translated to facilitate gradual introduction of Hindi in various offices;

(c) the time which is likely to be taken to complete the translation of such literature and the steps taken to expedite this work; and

(d) the arrangements for publication of such material after their translation?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) and (b). 1379 office manuals and 20165 forms have so far been received by the Central Hindi Directorate from the Ministries and Departments of the Government of India for translation into Hindi. This forms a good portion of the total official literature of this nature required to be translated in order to facilitate introduction of Hindi in various Ministries and Departments of the Government of India.

(c) Out of the work for translation so far received, 1034 manuals and 15878 forms have already been translated. The remaining work is being attended to on a priority basis for which a special Cell has been set up in the Central Hindi Directorate of this Ministry.

(d) The printing of translated material is arranged by the concerned Ministries and Departments of the Government of India.

Sheikh Abdullah

133. Shri Baburao Patel: Will the Minister of Home Affairs be pleased to state:

(a) the total amount spent on Sheikh Abdullah from the 8th May, 1965 to 31st March, 1967 by way of rent, boarding and lodging and police guard;

(b) the names of the members of Sheikh Abdullah's family who are allowed to either visit him or stay with him and the duration of such stay;